

rise in general price level all over the country.

(b) and (c). The towns of Vasco, Marmagao, Panjim and Margao are supplied water by the OPA Water Works. The daily yield of this Water Works is 18 million gallons, whereas the demand is higher. There is a scheme to augment the output of OPA Water Works by an additional 2.5 million gallons per day. This scheme is expected to be completed in about a month's time and it is hoped that the supply position of drinking water so far as these towns are concerned will improve.

As for the supply of water to the towns in the northern region, the local Government is already engaged on the Assanora water supply scheme, which is expected to be completed in about six months' time. It is hoped that the supply position of drinking water in this area will improve after the completion of this scheme.

गोली कांड

4610. श्री जयलाल राम गोली :  
 श्री हुकम चन्द कडवाय :  
 श्री राम सिंह अवरवाल :  
 श्री शंकर सिंह :  
 श्री शंकर लाल अरवा :  
 श्री रवि राम :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 जनवरी, 1966 से लेकर अब तक देश में कुल कितनी बार गोली चलाने के आरोप दिये गये;

(ख) उन राज्यों के नाम क्या हैं जिन में जिनमें गोली चलाने के आरोप दिये गए थे,

(ग) इन गोली कांडों में प्रत्येक राज्य में कितने व्यक्ति मारे गये; और

(घ) इन मामलों में गोली चलाने के क्या कारण थे ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिष्णु चरण कुमल) : (क) से (घ) अब तक प्राप्त सूचना विवरण में दे दी गई है जो सदन के सभा पटल पर रखा गया है [बुस्तकालय में रखा गया। देखिये संख्या एच टी—909 -/67] और सूचना एकत्रित की जा रही है और यथासंभव मदन की सभा पटल पर रख दी जायगी।

#### Theft of Telephone Wire

4611. श्री राम किशन गुप्ता: Will the Minister of Communications be pleased to state

(a) whether it is a fact that the theft of telephone wire is on the increase on the Northern Railway,

(b) if so, the total number of cases detected during the year 1967 so far, and

(c) the steps taken to check this menace?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral):

(a) Yes.

(b) 1166 cases from January 1967 to May 1967

(c) (i) The Telegraph Wires (Unlawful Possession) Act 1950 is being amended to provide for heavier penalties.